GOVERNMENT OF INDIA MINISTRY OF EDUCATION

DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO:- 238

ANSWERED ON-05/02/2024

Employment to D.EL.Ed. Holding Teachers

†238. SHRI SANJAY JADHAV: SHRI VINAYAK RAUT: SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR

Will the Minister of EDUCATION be pleased to state:

- (a) the provisions made by the Government under the Right of Children to Free and Compulsory Education (Amendment) Bill 2017 and whether the said law has been implemented in the country;
- (b) whether it is a fact that even after the recognition given to NIOS for D.EL.Ed. (Diploma in Elementary Education) by the National Council for Teacher Education, the same has not been published in the Gazette of India and if so, the reasons therefor;
- (c) the time by which the same is likely to be published in Gazette of India;
- (d) whether the Government has passed any Bill for appointment to NIOS D.EL.Ed. holders to the post of teachers after completing the prescribed training;
- (e) the reasons for not appointing D.EL.Ed. holder teachers despite imparting training to all the Government and Non-government untrained teachers of the country under the Right to Education Act, 2009;
- (f) the number of Government and Non-Government teachers who took training along with those given employment, State-wise; and
- (g) the details of the immediate action taken by the Government to ensure that all the remaining selected candidates are given employment/appointment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (g): The Right of Children to Free and Compulsory Education (Amendment) Act, 2017 provides that every teacher appointed or in position as on the 31st March, 2015, who does not possess minimum qualifications as laid down in the Act, shall acquire such minimum qualifications by 31.03.2019. Accordingly, the Northern Regional Committee (NRC) of NCTE granted recognition to National Institute of Open Schooling (NIOS) under NCTE (Recognition Norms & Procedure) Regulations, 2014 for D.El.Ed (ODL) program through SWAYAM portal of Ministry of Education (MoE) for training of in-service teachers subject to fulfilment of certain conditions vide NRC, NCTE's order dated 22nd September, 2017. The order is uploaded on the website of NCTE and NIOS.

The number of teachers who took training under the 18-month (ODL) course conducted by NIOS is given at ANNEXURE.

MoE and the National Council for Teacher Education (NCTE), had circulated to all States/UTs to consider the 18-month D.El.Ed (ODL) conducted by NIOS for fresh appointment in compliance of the judgement dated 21.01.2020 passed in CWJC No. 19842 of 2019 by the Hon'ble High Court of Judicature at Patna. However, the Hon'ble Supreme Court vide judgement dated 28.11.2023 issued in SLP(C) Nos. 23583-84 of 2022 has held that the 18 month D.El.Ed (ODL) is not equivalent to the regular 2 year D.El.Ed Course.

ANNEXURE REFERRED TO IN PART (a) to (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 238 FOR 05^{TH} FEBRUARY, 2024 ASKED BY HON'BLE MEMBERS OF PARLIAMENT SHRI SANJAY JADHAV AND OTHERS REGARDING "EMPLOYMENT TO D.EL.ED HOLDING TEACHERS".

State-wise Number of D.El.Ed. Candidates		
Name of the State/UT	Total Enrolled	Total Passed
Andaman and Nicobar Islands	81	71
Andhra Pradesh	4192	3895
Arunachal Pradesh	3658	3489
Assam	104803	101765
Bihar	261558	251706
Chandigarh	282	270
Chhattisgarh	49798	48007
Dadra and Nagar Haveli	257	241
Daman and Diu	106	93
Delhi	326	298
Goa	708	675
Gujarat	7846	7471
Haryana	2629	2427
Himachal Pradesh	6021	5871
Jammu and Kashmir	2394	1955
Jharkhand	63539	61278
Karnataka	2649	2510
Kerala	532	514
Madhya Pradesh	150948	140886
Maharashtra	5005	4489
Manipur	22428	22033
Meghalaya	23701	22339
Mizoram	5580	5162
Nagaland	4288	3970
Odisha	50315	47911
Puducherry	174	160
Punjab	7555	7127
Rajasthan	33900	32823
Sikkim	3424	3076
Tamil Nadu	21218	19931
Telangana	13901	12921
Tripura	7600	7266
Uttar Pradesh	154082	146544
Uttarakhand	29925	28856
West Bengal	157407	153336
Total	1202830	1151366
